

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.105 - IA/307(AHM)2024
In
C.P.(IB)/39(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

INDIAN BANK

.....Applicant

Vs

LAXMI DEVI BAID

.....Respondent

Order delivered on: 23/07/2024

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sumit Parikh, Adv.

For the Respondent :

ORDER
(Hybrid Mode)

IA/307(AHM)2024

Mr. Sumit Parikh, Ld. Counsel appears on behalf of the Applicant and states that in compliance of the order dated 01.07.2024, they have served the copy of the order dated 01.07.2024 through Speed Post upon the Personal Guarantor and Corporate Debtor and have filed the Affidavit of Service electronically on 13.07.2024 and also have submitted the hard copy of the Affidavit of Service in the Registry of this Tribunal.

Registry is unable to place the hard copy of the Affidavit of Service before us today. Registry is directed to place the same.

Re-list this matter for hearing on 30.07.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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PRAVEEN GUPTA
MEMBER (JUDICIAL)